

15. Fixed dose combinations of chloramphenicol with any other drug for internal use. Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of drug companies which do not possess complete testing and analytical laboratories;
- (b) whether Government have done drawn samples of their products; and
- (c) if so, the number of samples drawn and the details of their test report?
16. Fixed dose combination of Ergot.
17. Fixed dose combination Vitamins with Anti T.B. drugs except combination of Isoniazide with pyridoxine Hydrochloride (Vitamin B 6).
18. Penciling skin/eye ointment.
19. Tetroccline liquid oral preparations.
20. Nialamide.
21. Practolol.
22. Mathapyrilene, its salts.
23. Methaqualone
24. Oxytetracycline Liquid Oral Preparations.
25. Demeclocycline Liquid Oral Preparations.
26. Combination of Anabolic Stereids with other drugs.
27. Fixed dose combination of Oostrogen and Progesterin (Other than oral contraceptives) containing per tablet ostrogen content of more than 50 m.g. equivalent to Ehtenyle Estradiol) and of progesterine content of more than 3 mg. (equivalent to None this-teron Acetate).

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Available information with the Government reveals that there are 93 units in Maharashtra which do not have their own testing laboratories. Out of these 54 units have obtained stay orders in Bombay High Court against the orders of the Commissioner, Food and Drugs Admn., Maharashtra State requiring them to provide Analytical laboratories.

(b) Yes, Sir.

(c) 378 samples of these units have drawn out of which 63 samples were found to be not standard quality.

[*Translation*]

Stipend to Apprentices in Delhi

7907. SHRI SATYANARAYAN PAWAR: Will the Minister of LABOUR be pleased to state:

(a) whether the persons sent to factories by the Delhi Administration as apprentices and selected by factories, are not paid the full amount of stipend in accordance with the Apprenticeship Rules and stipend is deducted for the Government holidays;

(b) if so, the steps taken by Government to ensure payment of full amount of stipend

Testing Laboratories Owned by Drug Manufacturing Companies

7906. SHRI RAJ KUMAR RAI: Will the